

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.01.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

PRINCIPAL BENCH

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 38 of 2021	S.V. Traders Vs. S. Rajendran & Anr.	Himangi Kapoor	
2.	Comp. App. (AT) (Ins) No. 40 of 2021	The South Indian Bank Ltd. Vs. Gold View Vyapaar Pvt. Ltd.	Raghav Chadha	
3.	Comp. App. (AT) (Ins) No. 42 of 2021	Mukul Kumar Resolution Professional of KST Infrastructure Vs. GE-MAX Infrastructure Pvt. Ltd. & Anr.	Rajiv Kr. Virmani	
4.	Comp. App. (AT) (Ins) No. 45 of 2021	9M Corporation Vs. Naresh Verma & Ors.	Hitesh Sachar	Atul Sharma
5.	Comp. App. (AT) (Ins) No. 47 of 2021	Ashish Chaturvedi and Anr. Vs. Inox Leisure Ltd. and Anr.	Manoj Kumar Garg	
6.	Contempt Case (AT) No. 01 of 2021 in Comp. App. (AT) (Ins) No. 1100 of 2020	Committee of Creditors of Leel Electricals Ltd. Vs. Arvind Mittal IRP of Leel Electricals Ltd.	Ankur Mittal	Ashish Aggarwal

For Admission (After Notice)

7.	Comp. App (AT) (Ins) No. 890 of 2020	Union Bank of India Vs. Siripuram Developers Pvt. Ltd. & Ors.	Drishti Harpalani	Krishna Dev J.-R1 to R4 Satendra K. Rai-R5
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8.	Comp. App. (AT) (Ins) No. 1106 of 2020	Nitin Hasmukhlal Parikh Vs. IDBI Bank Ltd.	Mansij Arya	Arvind Kumar Gupta
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For Hearing

9.	Comp. App. (AT) (Ins) No. 614 of 2020	Punjab National Bank Vs. Subrata M Maity Resolution Professional of Corporate Debtor, Bhatia Coke and Energy Ltd.	Sunil Kumar Gandhi	V. Venkata Sivakumar
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12:00 Noon

For Hearing

10.	Comp. App. (AT) (Ins) No. 777 of 2020	Mukul Agarwal Vs. Royale Resinex Pvt. Ltd.	Arun Srivastava	Bharat Arora-R1 Manish Kr. Agarwal- IRP R. K. Gupta-IRP
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12:30 PM

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 1061 of 2020	India Resurgence ARC Pvt. Ltd. Vs. Amit Metaliks Ltd. & Anr.	Kajal Bhatia	Kumarjit Banerjee- R1 Raj Singhania-R2
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02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

12.	Comp. App. (AT) (Ins) No. 1398 of 2019 Part Heard	Ambika Prasad Sharma Vs. Horizon Buildcon Pvt. Ltd. & Anr.	Ayush Agrawal	Mrinali Prasad-R2 Nipun Gautam-RP
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After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

13.	Comp. App. (AT) (Ins) No. 1079 of 2020	Interups Inc. Vs. Kuldeep Kumar Bassi & Ors. Resolution Professional of Asian Colour Coated Ispat Ltd.	Abhishek Anand	Mohana Nijhawan- R1 Ankur Mittal-R2 Ashlesha Khanna- R3
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For Hearing

14.	Comp. App. (AT) (Ins) No. 490 of 2020 Part Heard	Shakambri Traders Vs. Venkataramanaroa Nagarajan, Liquidator of Ashok Magnetics Ltd. & Anr.	S. K. Goyal	Venkataramanrao Nagarajan Rajesh Bohra-R2
15.	Comp. App. (AT) (Ins) No. 1059 of 2020	Prudent ARC Ltd. Vs. Uranus Softech Pvt. Ltd. & Anr.	Sumesh Dhawan	Iram Hassan-R1 Siddharth Barua-R2

Note:- The Court will rise at 03:00 PM.

Copy to: -

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**